

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2202/2011

BIJENDRA BHAGAT

Appellant(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

(with office report)

Date : 28/05/2015 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE UDAY UMESH LALIT
(VACATION BENCH)

For Appellant(s)

Mr. Yunus Malik, Adv.
Mr. K. K. Tyagi, Adv.
Mr. Iftikhar Ahmed, Adv.
Ms. Shubhra Rai, Adv.
Mr. Aman Malik, Adv.
For Mr. Sanjeev Agarwal, Adv.

For Respondent(s)

Mr. Saurabh Trivedi, Adv.
Mr. Ashutosh Kumar Sharma, Adv.

Mr. Sanjay Kumar Tyagi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard the learned counsel for the parties.

Order is reserved.

(Jayant Kumar Arora)
Sr. P.A.

(Suman Jain)
Court Master

Signature Not Verified

Digitally signed by
Jayant Kumar Arora
Date: 2015.06.01
13:15:15 IST
Reason: